

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR

(7)

Date of order: 3-12-1996

CP No. 136/1995 (C.A. No. 278/94)

P.M. Srivastava S/o Late Shri Madan Mohan Lal Srivastava aged around 66 years, resident of 6/54, S.P.S. Agrawal Farms, Mansarovar, Jaipur, Reader (A.V.Education), National Council of Educational Research & Training (Pvtl.)

.. Petitioner

Versus

1. Shri S.Satyam, Secretary, Department of Statistics, Ministry of Planning, Sardar Patel Bhawan, Government of India, Sansad Marg, New Delhi.
2. Director General, Statistics Department, Government of India, Sardar Patel Bhawan, Sansad Marg, New Delhi.

.. Respondents

None present for the petitioner even in the second round.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

Hon'ble Mr. O.P.Sharma, Administrative Member

ORDER

Per Hon'ble Mr. Gopal Krishna, Vice Chairman

We have carefully gone through the records.

2. On 11-10-95, the learned counsel for the petitioner has prayed for time to take appropriate steps for impleading the Director General, Statistics Department, respondent No.2, by name. Several opportunities were given for impleading respondent No.2 by name, subsequently also, and a last opportunity was given to the petitioner on 3-6-96 to implead respondent No.2 by name, if he wanted to pursue the Contempt Petition. Still the petitioner did not take any steps to implead respondent No.2 by name.

3. In the circumstances, this Contempt Petition is dismissed.

(O.P.Sharma)

Administrative Member

Gopal Krishna
(Gopal Krishna)

Vice Chairman